

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 180 OF 2013

Friday, this the 27th day of September, 2013

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

**S.Kanakambujam
Postmaster (HSG-I)
Tirur HO (under orders of transfer), Tirur Division
Residing at "Panattu House"
Triprangodu, Tirur – 676 108**

Applicant

(By Advocate Mr.Shafik M.A)

versus

1. **Union of India represented by
Chief Post Master General,
Kerala Circle, Trivandrum – 695 033**
2. **The Postmaster General
Northern Division, Calicut – 673 011**
3. **The Superintendent of Post Offices
Tirur Division, Tirur – 676 104**

... Respondents

(By Advocate Mr.Millu Dandapani, ACGSC)

**The application having been heard on 27.09.2013, the Tribunal
on the same day delivered the following:**

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

**The learned Senior Central Government Standing Counsel for
respondents submits that this OA may be closed in view of the fact that the
applicant is permitted to retire voluntarily with effect from 4th October, 2013.
Recording the above submission, this OA is closed. No costs.**

Dated, the 27th, September, 2013.



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**